

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 756
ANSWERED ON 02.12.2024

IMPLEMENTATION OF MINORITY WELFARE SCHEMES

756. SMT. RANJEET RANJAN:

SMT. JEBI MATHER HISHAM:

SHRI HARIS BEERAN:

Will the Minister of MINORITY AFFAIRS be pleased to state:-

- (a) the status of the implementation of the Prime Minister's New 15-Point Programme for the Welfare of Minorities, including the specific schemes operational under this programme and the number of beneficiaries reached in the current financial year;
- (b) the challenges being faced for the proper implementation of minority welfare schemes, particularly in areas such as education, employment, and skill development;
- (c) the details of outlay and expenditure by the Ministry of Minority Affairs during the last five years; and
- (d) the steps undertaken to ensure transparency and accountability in the allocation and utilisation of funds designated for minority welfare programmes?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJIU)

(a) and (b): The Prime Minister's New 15 Point Programme for welfare of Minorities is a programme which covers various schemes/initiatives of the participating Ministries/Departments with an aim to ensure that the underprivileged and weaker sections of six centrally notified minority communities have equal opportunities for availing the various Government welfare Schemes and contribute to the overall socio-economic development of the Country. The schemes being implemented by Ministry of Minority Affairs and other participating ministries are as under:

- i. Pre-Matric Scholarship Scheme
- ii. Post-Matric Scholarship Scheme
- iii. Merit-cum- Means based Scholarship Scheme

- iv. National Minorities Development Finance Corporation (NMDFC) Loan Schemes
- v. Samagra Shiksha Abhiyaan (M/o Education)
- vi. DeenDayal Antyodaya Yojana (DAY-NRLM)- (M/o Rural Development)
- vii. Deen Dayal Upadhyay – Gramin Kaushalya Yojana (M/o Rural Development)
- viii. Pradhan Mantri Awaas Yojana (M/o Rural Development)
- ix. Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (M/o Housing & Urban Affairs)
- x. Priority Sector Lending by Banks (Department of Financial Services)
- xi. Pradhan Mantri Mudra Yojana (Department of Financial Services)
- xii. POSHAN Abhiyaan (Ministry of Women & Child Development)
- xiii. National Health Mission (Department of Health & Family Welfare)
- xiv. Ayushman Bharat (Department of Health & Family Welfare)
- xv. National Rural Drinking Water Programme (Jal Jeevan Mission), (Department of Drinking Water & Sanitation)

The Schemes are being implemented by the respective Ministries/Departments under the saturation approach of Government. Under the saturation approach of the Government many of the components have achieved mainstreaming.

(c): The details of the outlay and expenditure incurred by Ministry of Minority Affairs for minority welfare during the last five years is as under:

(Rs. in crores)			
S.No.	Year	Outlay	Expenditure
1	2019-20	4700.00	4505.12
2	2020-21	4005.00	3958.57
3	2021-22	4346.45	4325.24
4	2022-23	2612.66	837.68
5	2023-24	2608.93	1032.65

(d): The Ministry has ensured transparency and accountability in the allocation and utilization of funds for its various schemes through robust monitoring framework of scheme implementation including comprehensive checklists, physical inspections and increased use of technology to adopt end to end digitalization of the scheme implementation processes through a dedicated Management Information System (MIS) and receiving online public/beneficiary feed backs.
